

Sl.No.	Name of the State and Project	Year	Amount Sanctioned
Andhra Pradesh			
7.	Development of Amaravati Town, Guntur District of Andhra Pradesh as Tourist Destination	2015-16	28.36
Assam			
8.	Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati	2015-16	33.98
GRAND TOTAL			187.81

Hospitality Development and Promotion Board

1266. SHRI TIRUCHI SIVA: Will the Minister of TOURISM be pleased to state:

(a) the present status of the Hospitality Development and Promotion Board (HDPB);

(b) by when Government plans to set up HDPBs in every State;

(c) the states in which the HDPB has been set up so far, along with details thereof regarding the progress thus far; and

(d) the State-wise details of the funds allocated by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) Hospitality Development and Promotion Board (HDPB) was created in the Ministry of Tourism, Government of India *vide* Notification issued on 21.01.2011.

(b) and (c) The Ministry of Tourism, Government of India has no plan to set up HDPB in every State/Union Territories. However, all State Government and Union Territories have been advised to set up similar Boards in their respective State/Union Territories.

(d) The Ministry of Tourism, Government of India has not allocated any fund in this regard.

Promotion of remote villages and small and medium towns as tourist spots

1267. SHRI BHUPINDER SINGH: Will the Minister of TOURISM be pleased to state:

(a) whether Government has any proposal to make remote villages and small and medium towns as spots of tourist attraction;